

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2461
For answer on 11/3/2016
Kelkar committee report on revitalizing PPP

2461. **Dr. Ratna De (Nag):**

Will the Minister of Finance be pleased to state:

- (a) whether the Government has constituted a high level panel under Shri Vijay Kelkar to suggest measures to revive stalled PPP projects;
- (b) if so, the details and the terms of references thereof;
- (c) whether the said Committee has since submitted its report; and
- (d) if so, the details thereof along with the fellow up action taken thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

- (a): Yes, Madam.
- (b): The Terms of Reference of the Committee were as follows:
 - i. Review of the experience of PPP policy, including variations in the content of contracts and difficulties experienced with particular variations and conditions;
 - ii. Analysis of risks in PPP projects in different sectors and existing framework of sharing such risks between the project developer and the government, thereby suggesting optimal risk sharing mechanism;
 - iii. Propose design modifications in contractual arrangements of the PPPs, based on the above and international best practices, and our institutional context; and
 - iv. Measures to improve capacity building in government for effective implementation of PPP projects.
- (c)&(d): The Committee has submitted its Report to the Finance Minister and has been made available in public domain on URL <http://finmin.nic.in/reports/ReportRevisitingRevitalisingPPPModel.pdf>.
